

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 409
IB/685/ND/2023

IN THE MATTER OF:

| | | |
|-----------------------------------|-----|------------|
| M/s. Indo Spirits | ... | Applicant |
| Versus | | |
| Origin Appliances Private Limited | ... | Respondent |

Under Section 9 of IBC, 2016.

Order delivered on 19.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|--|
| For the Applicant | : Adv. Anand Shankar Jha, Adv. Sachin Mintri, Adv. Abhilekh Tiwari |
| For the Respondent | : Adv. Vikalp Mishra |

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **09.05.2024**.

Sd/-
(Court Officer)